

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR

CP 100/2002 in OA 219/99

DATE OF ORDER: 03.9.2003

B.R. Chowdhary son of Moolram aged about 54 years resident of House No. 1273, Nai Basti, Ajmer and now working as Sub Divisional Engineer (I) Phones Balotra and Ex. JTO I/c DTO Civil Lines, Ajmer.

.... Applicant

VERSUS

1. Shri B. Prasad, Chief General Manager Telecom, Rajasthan Telecom Circle, Jaipur.
2. Shri Anupam Srivastava, General Manager, Telecom District, Jodhpur.

.... Respondents.

Mr. P.N. Jatti, Proxy counsel for
Mr. K.L. Thawani, Counsel for the applicant.

Mr. Tej Prakash Sharma, Counsel for the respondents.

CORAM:

Hon'ble Mr. S.K. Agarwal, Member (Administrative)
Hon'ble Mr. M.L. Chauhan, Member (Judicial)

ORDER (ORAL)

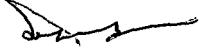
This Contempt Petition is filed by the applicant against the order dated 23.5.2002 passed by this Tribunal in OA No. 219/99. Vide the order dated 23.5.2002, the impugned orders dated 29.8.1997 and 02.01.1998 were quashed and it was held that the applicant shall be entitled to all the consequential benefits.

2. In the reply, the respondents have stated that respondents vide letter dated 21.4.2003 (Annexure B/1) have already complied with the order of this Court and quashed the order dated 29.8.1997 and 02.01.1998 and the benefits of the arrears have been prepared and the cheque of Rs. 71,021/- has been prepared and the same has been sent to the applicant for acceptance. Thereafter by another affidavit, the respondents have stated that in addition to Rs. 71,021/-, the respondents have further paid a sum of Rs. 32,826/- to the applicant and giving him promotion w.e.f. 0.8.1994 when he had completed twelve years of regular service as ASTT after opening the sealed cover.

3. In view of the above, we hold that the direction given by this Court vide order dated 23.5.2002 is totally complied with. If still, if the applicant is having any grievance, he is ~~totally~~ at liberty to come before this Court by filing further application.

4. Accordingly, the Contempt is closed.


(M.L. CHAITAN)
MEMBER (J)


(S.K. AGARWAL)
MEMBER (A)